

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Hearing	560(6)	Anchor Lines Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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S. R. SHIVA PRAKASH
Advocate
9844029123

petitioner ✓

S. R. Shivaprakash

Basavaraj V. Sabaraj
Advocate
9448050800

Respondent-2

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Counsel for petitioner is present. Counsel for respondent is also present. Smt. M.R. Sinchana, undertakes to appear for ROC. Notice was issued to the ROC by the Tribunal and he is yet to respond.

For report, if any, list it on 06.10.2017.


MEMBER (J)


MEMBER (T)